

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.06.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	P.K. Sachdeva Pranay Agarwal-R1 Jitendra Kumar-R2 P.K. Sachdeva-R3
2.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva
3.	Compensation Application (AT) No. 01 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 290 of 2021	Vatsal Thakkar Vs. Transport Corporation of India Ltd. & Anr.	Rajdeep Lahiri	Arjun Dhingra Nitin Pandey-R1 Udita Singh-R2
5.	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	Atishay Jain TanushreeSogani KunalKanungo Jehaan Mehta-R1 Abhijit Ghokale-R2

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr. With	Vishnu Sharma	Manish Kaushik-R2
7.	Comp. App. (AT) (Ins) No. 262 of 2021	Chandan Mitra Vs. Amit Goel and Anr.	Vishnu Sharma	Mansih Kaushik-R1 Ritesh Agarwal-R2

8.	Comp. App. (AT) (Ins) No. 204 of 2021	Vijisan Exports Pvt. Ltd. Vs. Cimme Jewels Ltd. & Anr.	Rudreshwar Singh	Jvi Bharati Ateepriya Bhatia Naren Shetu-R2 Ankit Sharma- Intervenor
9.	Comp. App. (AT) (Ins) No. 347 of 2021	SREI Multiple Asset Investment Trust- Vision India Fund Vs. Kotak Mahindra Bank Ltd & Ors.	Diwakar Maheshwari	Amit Mahajan-R1 Sanjeev Singh Kajal Bhatia
10.	Comp. App. (AT) (Ins) No. 362 of 2021	Suspended Management of Jay Polypack Pvt. Ltd. Vs. SGV Foils Pvt. Ltd. & Anr.	Rishabh Parikh	Ravi Raghunath Pradeep Kabra-RP
11.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	Kunal Sharma-R2

For Hearing

12.	Comp. App. (AT) (Ins) No. 173 of 2021 Part Heard	Venugopal Dhoot & Anr. Vs. Pravin R. Navandar & Ors.	Amir Arsiwala	Aditya V. Singh-R1
13.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Sanjeev Kumar-R2 Pankaj Dhanuka- IRP
14.	Comp. App. (AT) (Ins) No. 553 of 2019 With	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
15.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
16.	Comp. App. (AT) No. 44 of 2021	SKS Power Generation (Chhattishgarh) Ltd. Vs. Agritrade Power Holdings PTE. Ltd. & Ors.	Soumya Dutta	

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

17.	Comp. App. (AT) No. 18 of 2021 Part Heard	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari Dipen Chatterjee Rusha Mitra
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar